

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 65(ND)/2015
RT CP No.77/Chd/Pb/2016**

Amarjit Singh Toor & Anr.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present: Mr. Anand Chhibbar, Senior Advocate with
Mr. Gaurav Mankotia, Advocate for for petitioners
Mr. Raghav Kapoor, Advocate with
Mr. Vikas Sharma, CEO for the respondents.

On request, the matter is adjourned for arguments to 28.09.2017



(Justice R.P. Nagrath)
Member (Judicial)

August 25, 2017
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